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19/5/94

Hon. Mr. Justice B.C. Saksena, V.C.

Sri O.P. Gupta, learned counsel for the applicant states that the applicant does not wish to pursue the Original Application and seeks permission to withdraw this O.A. No. 398/94. The O.A. No. 398/94 is dismissed as withdrawn.

B.C.S.
V.C.

/m.m./